### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

# RAJYA SABHA <u>UNSTARRED QUESTION NO. 1331</u> TO BE ANSWERED ON 14<sup>TH</sup> MARCH 2016/23<sup>RD</sup> PHALGUNA SAKA, 1938

#### **CURRENCY PRINTING BY FOREIGN COMPANY**

#### 1331. SHRI K. SOMARPRASAD:

#### **QUESTION**

#### Will the Minister of FINANCE be pleased to state:

- (a) whether any foreign company is involved in the process of currency printing of our country;
- (b) if so, the details thereof;
- (c) whether any currency printing or material supplying foreign company is blacklisted by Government in the last fifteen years;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether any such foreign companies blacklisted earlier are removed from the blacklisted and given contract for printing or allied services; and
- (f) if so, the details and the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

- (a) & (b): No foreign company is involved in printing of currency.
- (c) to (f): Security clearance by Government agencies is a continuous exercise for suppliers and manufactures of raw materials and consumables. Commercials bids of only security cleared suppliers are allowed to be opened.

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